

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

33

**IA(I.B.C)/911(MB)2023
IA(I.B.C)/3423(MB)2023
IA(I.B.C)/5408(MB)2023
IA(I.B.C)/2486(MB)2020
IN C.P. (IB)/3215(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Ahmednagar Merchants Co Operative Bank Ltd
Vs
Shree Ganesh Stampings Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rohan Agarwal, Ld. Counsel for the petitioner present. Mr. Amir Arsiwala, Ld. Counsel for the Respondent present.
2. Counsel for the Liquidator seeks two weeks' time to file resolution plan application. At request, time is granted.
3. List this matter for hearing on **29.04.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)